

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT

PROCEEDINGS OF

Civil Appeal No(s). 15035/2017

B. D. SHARMA (DEAD)

Appellant(s)

VERSUS

STATE OF UP & ORS.

Respondent(s)

Date : 01-08-2024

PRESENT :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
MS. SONIA MATHUR, SENIOR ADVOCATE
MR. GAGAN GUPTA, SENIOR ADVOCATE

For Appellant(s) Ms. Manju Jetley, AOR

For Respondent(s) Mr. Abhishek Kumar Singh, AOR
Mr. Pankaj Singh, Adv.
Ms. Anamika Yadav, Adv.
Ms. Ridhima Singh, Adv.
Ms. Vibha Bhat, Adv.

Mr. Anando Mukherjee, AOR

The dispute between the parties has been referred for
determination to the Lok Adalat.

The matter could not be settled in Lok Adalat.

List the matter in Court.

(NEETA SAPRA)
COURT MASTER (SH)

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)